

(c) which of those air-ports will be taken up for improvement in the year 1954-55?

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM): (a) Ten.

(b) Expenditure on the maintenance of 1 airfield only, viz., Palam, is apportioned roughly on a 50:50 basis between the I.A.F. and the Civil Aviation Department. Now works at this airfield are undertaken as necessitated by the requirements of either party. The remaining 9 aerodromes are exclusively under the control either of the I.A.F. or the Civil Aviation Department, and the expenditure on their maintenance and improvement is incurred by the party controlling the aerodromes.

(c) Palam, Barrackpore and Begumpet, are scheduled for improvement by the Civil Aviation Department in 1954-55.

गाड़ियों के लिए आय-व्यय गणना में  
उपबन्ध और गाड़ियों की प्राप्ति

३६७. श्री प्र० च० भंजदेव : क्या  
रेलवे मंत्री यह बता ने की कृपा करेंगे कि :

(अ) आय-व्यय गणना में एतद् निमित्त  
निर्धारित धन राशि के अनुसार कुल  
प्राप्ति क्षेत्रों में सन् १९४८-४९ से १९५२-  
५३ तक प्रति वर्ष कितनी गाड़ियां प्राप्त  
होने की आशा की गई थी; तथा

(ब) उक्त प्राप्ति क्षेत्रों से उपयुक्त  
वर्षों में प्रति वर्ष प्राप्त गाड़ियों की  
वास्तविक संख्या क्या है ।

†[BUDGET PROVISION FOR AND RECEIPT OF  
COACHES

367. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state:

(a) the number of coaches which were expected to be received from all

+English translation.

sources every year from 1948-49 to 1952-53 against the budget provision made for that purpose; and

(b) the actual number of coaches received from all those sources during each of the above years?]

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The annual budget provision includes expenditure on coaches for delivery in the budget year as well as subsequent years. There is no direct relation between the number of coaches to be delivered and the budget provision for any particular year.

(b) A statement giving the information is attached. [See Appendix VII, Annexure No. 201.]

LEAVE OF ABSENCE TO SHRI  
B. M. SHAH

MR. CHAIRMAN: I have to inform hon. Members that the following letter has been received from Shri Bhogilal Maganlal Shah:

"I regret to say that I will not be able to attend the session commencing from 19th April 1954 due to my ill-health. I attach herewith medical certificate issued to me by my physician wherein I have been advised to take complete rest for one month. I have, therefore, to request you to grant me leave of absence from attending the whole of the session commencing from 19th April 1954."

Is it the pleasure of the Council that permission be granted to Shri Bhogilal Maganlal Shah for remaining absent from all meetings of the Council during the second part of the current session?

(No hon. Member dissented.)

Permission to remain absent is granted.